

GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
DEPARTMENT OF SPORTS
RAJYA SABHA
UNSTARRED QUESTION NO-631
ANSWERED ON- 23/07/2026

KHELO INDIA SCHEME IN ANDHRA PRADESH

631. SHRI SANA SATHISH BABU

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the details of sports infrastructure projects sanctioned under the Khelo India Scheme (KIS) in Andhra Pradesh since 2021, district-wise along with their present status;
- (b) the details of funds allocated, sanctioned, disbursed and expended under the scheme for creation and upgradation of sports infrastructure in Andhra Pradesh since 2021, year-wise and district-wise;
- (c) the measures taken to strengthen sports infrastructure and athlete facilities in Kakinada under the scheme; and
- (d) the progress of installation of synthetic athletics track certified by World Athletics at the Jawaharlal Nehru Technological University (JNTU), Kakinada along with the estimated timeline thereof?

ANSWER

THE MINISTER OF YOUTH AFFAIRS & SPORTS

(DR. MANSUKH MANDAVIYA)

(a) and (b) The details of the sports infrastructure projects approved and their sanctioned cost, funds released and their physical and financial progress under Khelo India Scheme across the country, including in the State of Andhra Pradesh, are available in public domain on the dashboard of the Ministry at <https://mdsd.kheloindia.gov.in>.

(c) and (d) As per the guidelines of the Khelo India Scheme, all infrastructure projects sanctioned under the Scheme are required to be completed within two years from the date of sanction. The responsibility for timely completion, including addressing issues such as land acquisition and obtaining necessary clearances, rests with the respective grantee, including for the project of eight lane synthetic athletic track at Jawaharlal Nehru Technological University (JNTU), Kakinada. To expedite project execution and ensure timely release of funds, the Ministry regularly conducts review meetings with grantee institutions, organizes site visits by the Project Monitoring Committee to assess actual physical progress, and requires the submission of Utilization Certificates for funds already released. These measures enable the Ministry to closely monitor progress, facilitate resolution of any challenges, and support the timely development of sports infrastructure projects in the State.
